

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.01.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/B B/ 2018	For hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s GruhaKalyan housing projects Pvt Ltd	

RAJITHA . T .

ADVOCATE FOR PETITIONER/s:

[Handwritten Signature]
8050060006.

ADVOCATE FOR RESPONDENT/s :

ORDER

Heard Ms. Rajitha.T, learned Counsel for Petitioner; None appears for Respondent. Post the case on **07.02.2019.**

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MEMBER (T)

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MEMBER (J)

Sruti
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